

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

44. C.P. (IB)/686(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. H. V. SUBBA RAO,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **20.09.2022.**

NAME OF THE PARTIES: M/s Delhi Sales Syndicate through its sole Proprietor
Pooja Aggarwal
VS
M/s. Hindustan Construction Company Limited

SECTION: 9 of IBC, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
15.11.2022.

SD/-
ANURADHA SANJAY BHATIA
Member(Technical)

SD/-
H. V. SUBBA RAO
Member(Judicial)

/NT/